


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 42/9/HDB/2018
NAME OF THE COMPANY	Splendid Metal Products Ltd
NAME OF THE PETITIONER(S)	Sino Import & Exports Pvt Ltd
NAME OF THE RESPONDENT(S)	Splendid Metal Products Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Srinatha P	Advocate for operations and duties	adv. srinatha.p@gmail.com 9980584358	


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.P.Srinath, the learned counsel for the Petitioner, requested time.

Post the case on 05.03.2018.


Member (T)


Member (J)